

पर्यावरणीय इंजीनियरी अनुसंधान संस्थान, नागपुर द्वारा तैयार की गई पर्यावरणीय प्रबंध योजना को लागू किया है।

(घ) स्मैलर के आधुनिकीकरण के संबंध में केन्द्रीय जोच ब्यूरो से जांच कार्य को तेजी से करवाने के लिए संसदीय समिति के शिष्टमंडल द्वारा दिए गए सुझाव को लागू कर दिया गया है।

#### New Technology for Purifying Waste Water

1062. SHRI SATISH PRADHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Houseman Ltd. U.K. and an Indian Company, M/s. Aquafarm Chemicals Ltd., Pune, have developed a new technology of purifying the waste water; and

(b) if so, whether Government will make the use of this technology mandatory for habitual water polluting industries which has affected the use of potable water especially in rural India?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BUBULAL MARANDI): (a) and (b) No information about the new technology of purifying the waste water has been made available by the company to the Maharashtra Pollution Control Board and the Ministry of environment & forests. As a matter of policy, the Ministry of environment & Forests normally does not prescribe any propriety technology of a particular company. Industries are required to conform to the prescribed environmental standards by adopting suitable treatment technology.

काबेट राष्ट्रीय अभ्यारण्य में जहर देकर बाघों को मारा जाना

1063. श्री मनोहर कान्त ध्यानी: क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि काबेट राष्ट्रीय अभ्यारण्य में वहां के अधिकारियों की मिलीभगत से बाघों की जहर देकर मारने की घटनाएं बढ़ रही हैं;

(ख) यदि हां, तो एक वर्ष में इस प्रकार से मारे गए बाघों की संख्या कितनी है;

(ग) क्या यह सच है कि बाघों की खालों की विध्व बाजार में भारी मांग है और इनकी बहुत ऊँची कीमत मिलती है;

(घ) क्या बाघों की खालों के अवैध व्यापार में अभ्यारण्य के अधिकारियों की मिलीभगत की बातें चर्चा में हैं; और

(ड) यदि हां, तो उनके विरुद्ध क्या कार्यवाही की जा रही है?

पर्यावरण और वन मंत्रालय में राज्य मंत्री (श्री बाबूलाल मरांडी): (क) और (ख) उत्तर प्रदेश सरकार से प्राप्त सूचना के अनुसार, पिछले एक वर्ष के दौरान काबेट राष्ट्रीय अभ्यारण्य के बाहर दो बाघों को जहर देकर मारने की घटनाएं सूचित की गई हैं। तथापि, इन घटनाओं में अभ्यारण्य के किसी भी अधिकारी की मिलीभगत देखने में नहीं आई है।

(ग) जी, हां, विध्व बाजार में बाघ के शरीर के अंगों की भारी मांग के बारे में कुछ सूचनाएं प्राप्त हुई हैं।

(घ) जी, नहीं। बाघ की खालों के अवैध व्यापार में अभ्यारण्य के किसी अधिकारी की मिलीभगत का कोई सबूत नहीं है।

(ड) प्रश्न नहीं उठता।

#### Legislation to Protect Bio-Diversity

1064. SHRI A. VIJAYA RAGHAVAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are bringing in a legislation to protect our bio-diversity;

(b) whether this legislation is in conformity with that drafted by the previous regime;

(c) if so, what are its major similarities, and

(d) if not, how does it differ from the previous draft?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI): (a) to (d) Following broad based consultations on the subject matter after India became a Party to the Convention on Biological diversity in 1994, the Government constituted an Expert Committee in August, 1997 to suggest a draft legislation on Biological Diversity.

- \* The committee gave a draft outline of an Act on Biological diversity in October 1997. In pursuance thereof, this matter is under further examination.

#### **Effects of Nuclear Weapons Explosions on Environment**

1065. SHRIMATI URMILABEN CHIMANBHAI PATEL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) what can be the effects of nuclear weapons utilisation and its explosions;

(b) whether the department of Environment has studied the effects;

(c) whether the environment will be badly affected, if so, its likely effects on vegetation and livestock in the surrounding area;

(d) how many trees are destroyed and its effect on cattle stock; and

(e) what precautions were taken to avoid or diminish its ill-effects?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI): (a) to (e) Information is being collected and will be laid down on the table of the House.

#### **Hazardous Waste in the Inland container Depots**

1066. SHRIMATI VEENA VERMA: SHRI RAJUBHAI A. PARMAR:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the committee appointed by the Supreme Court to report on the

stock-pile of hazardous waste in the 1000 odd Inland container Depots all over the country, has detected enormous stock-piles of battery scrap, leadish waste oil and zinc-ash and other hazardous waste in these Depots;

(b) if so, the details of the hazardous waste piled up at these Depots and how so much of this waste found its way into the country despite the Basel-Convention adopted in 1995; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI): (a) and (b) The High Powered Committee appointed by the Supreme Court has been asked to look into the quantum and nature of hazardous wastes lying at various ports and container depots throughout the country. As per the information supplied by various ports and inland container depots, the status of hazardous wastes lying at some of the ports and container depots is given in the annexure. [See Appendix 184, Annexure No. 36]. The import of hazardous waste into the country is governed by Hazardous Waste (Management and Handling) Rules, 1989 and in accordance with the provisions of Basel Convention. The hazardous wastes lying at ports and container depots are the unclaimed consignments which were taken in custody by the Customs Authorities in view of Delhi High Court Order banning the import of hazardous wastes.

(c) Samples of hazardous wastes lying at various ports and container depots have been collected and their analysis is in progress.

#### **Tata Energy Research Institute Report on Pollution**

1067. SHRI PREM CHAND GUPTA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that as per the Tata Energy Research Institute Report,